

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 108
TO BE ANSWERED ON 09.02.2017

MGNREGS

***108. SHRIMATI NEELAM SONKER:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the funds provided to various States, including Uttar Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year;
- (b) the number of workers benefited/ likely to be benefited under MGNREGS during the current financial year in various States, State-wise;
- (c) the number of days for which employment is provided under the said scheme at present alongwith the wages fixed, State-wise; and
- (d) whether some States are paying wages to workers under MGNREGS over and above the wages fixed by the Union Government and if so, the details thereof, State/UT-wise?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 108 for 09.02.2017.

(a): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme. Hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs including Uttar Pradesh on the basis of agreed to Labour Budget and taking into consideration the performance and the pace of utilization of available funds. Details of fund released to States/UTs including Uttar Pradesh under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year (as on 03.02.2017) is indicated at **Annexure-I**.

(b): Mahatma Gandhi NREG Act, 2005 provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The number of workers provided employment in States/UTs under the MGNREGA during the current year (as on 01.02.2017) is indicated at **Annexure-II**.

(c): State-wise details of the number of days of employment provided to households under MGNREGA are indicated at **Annexure-III**. Wage rates for workers under the MGNREGA, 2005 are notified and revised annually by the Central Government in accordance with the provisions of Section 6(1) of the Act. State/UT-wise details of the notified wage rate w.e.f. 1st April, 2016 is given at **Annexure-IV**.

(d): All States except Bihar are paying wages to workers under MGNREGS as per the wages fixed by the Union Government. The wage rate notified by the Central Government for Financial Year 2016-17 for Bihar is Rs. 167. However, the State of Bihar is paying Rs 177 to MGNREGA workers.

Annexure-I referred in reply to part (a) of Lok Sabha Starred Question No. 108 dated 09.02.2017.

(Rs. in crore)

SI. No.	State	Central Release		
		2014-15	2015-16	2016-17 *
1	ANDHRA PRADESH	2903.14	3073.80	3677.70
2	ARUNACHAL PRADESH	27.04	43.95	130.76
3	ASSAM	500.23	878.30	837.63
4	BIHAR	959.68	1024.12	1568.23
5	CHHATTISGARH	1505.70	1063.41	2046.72
6	GUJARAT	354.43	305.99	563.62
7	HARYANA	167.15	124.71	199.38
8	HIMACHAL PRADESH	355.43	396.10	321.63
9	JAMMU AND KASHMIR	521.71	558.02	756.26
10	JHARKHAND	724.33	978.80	1503.40
11	KARNATAKA	1716.87	991.55	1821.18
12	KERALA	1587.58	1526.34	1579.53
13	MADHYA PRADESH	2451.63	2367.32	2888.98
14	MAHARASHTRA	799.52	1238.35	1540.24
15	MANIPUR	219.97	255.32	343.70
16	MEGHALAYA	277.86	221.83	860.69
17	MIZORAM	111.41	285.17	87.45
18	NAGALAND	113.05	266.66	501.53
19	ODISHA	1035.30	1479.41	1781.81
20	PUNJAB	189.48	245.33	458.47
21	RAJASTHAN	2976.10	2695.83	4359.57
22	SIKKIM	73.86	86.23	132.63
23	TAMIL NADU	3781.80	5470.37	4245.65
24	Telangana	1919.96	1824.85	1742.99
25	TRIPURA	636.62	1358.94	868.58
26	UTTAR PRADESH	2513.41	2695.69	3411.80
27	UTTARAKHAND	286.36	450.77	492.67
28	WEST BENGAL	3744.95	4711.74	4687.76
29	ANDAMAN AND NICOBAR	13.02	10.36	8.01
30	GOA	1.38	2.47	4.26
31	LAKSHADWEEP	0.45	0.12	0.00
32	PUDUCHERRY	7.40	12.93	3.00
	Total	32476.87	36644.80	43336.62

* As on 03/02/2017

Annexure-II referred in reply to part (b) of Lok Sabha Starred Question No. 108 dated 09.02.2017.

(In Nos.)

MGNREGA (FY:2016-17 as on 03/02/2017)		
Sl. No.	State	number of workers provided employment
1	ANDHRA PRADESH	6054101
2	ARUNACHAL PRADESH	196812
3	ASSAM	1884910
4	BIHAR	2148916
5	CHHATTISGARH	3586690
6	GOA	6310
7	GUJARAT	1100477
8	HARYANA	363678
9	HIMACHAL PRADESH	577089
10	JAMMU AND KASHMIR	544978
11	JHARKHAND	2165724
12	KARNATAKA	3664414
13	KERALA	1544239
14	MADHYA PRADESH	4009167
15	MAHARASHTRA	2425752
16	MANIPUR	526532
17	MEGHALAYA	465902
18	MIZORAM	213775
19	NAGALAND	491988
20	ODISHA	2743225
21	PUNJAB	614007
22	RAJASTHAN	5920791
23	SIKKIM	74889
24	TAMIL NADU	7284016
25	TELANGANA	4047894
26	TRIPURA	860335
27	UTTAR PRADESH	5755479
28	UTTARAKHAND	631984
29	WEST BENGAL	7097187
30	ANDAMAN AND NICOBAR	8053
31	LAKSHADWEEP	3
32	PUDUCHERRY	33554
	Total	67042871

Annexure-III referred in reply to part (c) of Lok Sabha Starred Question No. 108 dated 09.02.2017.

(In lakh)

MGNREGA (2016-17 as on 01/02/2017)		
SI. No	State	Persondays generated
1	ANDHRA PRADESH	1586.73
2	ARUNACHAL PRADESH	49.14
3	ASSAM	345.40
4	BIHAR	570.28
5	CHHATTISGARH	709.17
6	GUJARAT	225.71
7	HARYANA	65.38
8	HIMACHAL PRADESH	174.64
9	JAMMU AND KASHMIR	157.00
10	JHARKHAND	567.27
11	KARNATAKA	653.43
12	KERALA	504.31
13	MADHYA PRADESH	751.34
14	MAHARASHTRA	576.18
15	MANIPUR	98.05
16	MEGHALAYA	177.49
17	MIZORAM	141.73
18	NAGALAND	209.00
19	ODISHA	585.26
20	PUNJAB	137.62
21	RAJASTHAN	2027.98
22	SIKKIM	32.15
23	TAMIL NADU	3001.88
24	Telangana	854.83
25	TRIPURA	336.46
26	UTTAR PRADESH	1342.10
27	UTTARAKHAND	178.56
28	WEST BENGAL	1639.98
29	ANDAMAN & NICOBAR	1.40
30	GOA	0.89
31	LAKSHADWEEP	0.00
32	PUDUCHERRY	5.35
	Total	17706.71

**Annexure-IV referred in reply to part (c) of Lok Sabha
Starred Question No. 108 dated 09.02.2017.**

State-wise wage rate under MGNREGA		
No.	Name of State/ Union territory	Wage rate in Rs. per day w.e.f. 1st April, 2016
(1)	(2)	(3)
1	Andhra Pradesh	Rs. 194.00
2	Arunachal Pradesh	Rs. 172.00
3	Assam	Rs. 182.00
4	Bihar	Rs. 167.00
5	Chhattisgarh	Rs. 167.00
6	Gujarat	Rs. 188.00
7	Goa	Rs. 229.00
8	Haryana	Rs. 259.00
9	Himachal Pradesh	Non-scheduled Areas-Rs. 170.00 Scheduled Areas-Rs. 213.00
10	Jammu and Kashmir	Rs. 173.00
11	Jharkhand	Rs. 167.00
12	Karnataka	Rs. 224.00
13	Kerala	Rs. 240.00
14	Madhya Pradesh	Rs. 167.00
15	Maharashtra	Rs. 192.00
16	Manipur	Rs. 197.00
17	Meghalaya	Rs. 169.00
18	Mizoram	Rs. 188.00
19	Nagaland	Rs. 172.00
20	Odisha	Rs. 174.00
21	Punjab	Rs. 218.00
22	Rajasthan	Rs. 181.00
23	Sikkim	Rs. 172.00
24	Tamil Nadu	Rs. 203.00
25	Telangana	Rs. 194.00
26	Tripura	Rs. 172.00
27	Uttar Pradesh	Rs. 174.00
28	Uttarakhand	Rs. 174.00
29	West Bengal	Rs. 176.00
30	Andaman and Nicobar	Andaman District Rs. 230.00 Nicobar District Rs. 243.00
31	Dadra and Nagar Haveli	Rs. 208.00
32	Daman and Diu	Rs. 192.00
33	Lakshadweep	Rs. 220.00
34	Puducherry	Rs. 203.00
35	Chandigarh	Rs. 248.00

